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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/562/(IB)/2017
NAME OF THE PETITIONER(S) : SHARP SHOOTERS
NAME OF THE RESPONDENT(S) : BARATH BUILDING CONSTRUCTION I PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARSHINI J
RAJ JHABARH

Counsel for petitioners

Harshini J

ORDER

Counsel representing both the parties are present and stated that the matter has been settled between the parties. They prayed time for filing joint memo of compromise. Time extended at their request. Put up on 20.09.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy
Member (Judicial)

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